

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 232 of 2013 & I.A. No. 310 of 2013

Dated : 15th April, 2014

In the matter of :

M.P. Power Management Co. Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Suraj Singh

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

ORDER

There is no sitting of the Bench today.

As agreed by the learned counsel for the parties, post the matter for further hearing on **6th May, 2014.**

Court Master